

very frequently. The houses of Harijans, cirjans and people of minority community are set ablaze and thus they become homeless. Under such circumstances, I would like to request the Government to formulate a National Policy in this regard and appoint a National Commission. The Central Government should act promptly in the matter. It has become necessary to take steps to protect the lives of Harijans, Girijans and the minorities. I request you to intervene in the matter.

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, the hon. Minister of Home Affairs should say attention to my submission. I went to Thunder on 6th where 22 persons belonging to the scheduled castes were killed. We had started "Ambedkar Jyoti" or "Nyay Jyoti" from there. Not less than and half lakh people had assembled there. The hon. Minister of Home Affairs, stated in the Parliament that a special court was functioning there. But he will be surprised to know that no special court is functioning there. Four months have passed since August 6 and a 16 hour debate was held here on this issue and the hon. Minister said that a special court has been constituted there. I would like to say that if the constitutional machine fails to dispense justice to these people, the other elements would take over, which would endanger the cordial atmosphere there. I would like to know from the hon. Minister of Home Affairs whether he is ready to announce that Special court will be constituted in places where atrocities on downtrodden, women and minorities are committed. No special Court has been constituted in Tsundur till this day. You had said that you would enquire from the Chief Minister and let us know about it. I would like to know whether that report has reached you or not?

[*English*]

PROF. UMMAREDDY VENKATE-

SWARLU (Tenali): Mr. Speaker, Sir, Tenali Railway Station is situated in Vijayawada division of south Central Railway...

[*Translation*]

MR. SPEAKER: You are speaking about railway station, this is not proper. Please do not raise such small matters. The time is very costly.

SHRI NAWAL KISHORE RAI (Sitamarhi): Mr. Speaker, Sir, I represent the Sitamarhi Parliamentary Constituency which touches the borders of Nepal. This is mainly an agricultural area. This year the Kharif crops were destroyed for back of rains here. Now the Rabi season has come. In all the 21 districts of Bihar 60 to 65 and 70 per cent Kharif crops have been destroyed. So, concerted efforts are needed for the rabi crops.

Through you, I would like to request the government to declare the areas, where more than 60 per cent crops have been destroyed, as drought affected areas. Through you, I demand from the Central Government to provide adequate relief to the Bihar Government for supplying certified seeds and fertilisers to the farmers for making Rabi crops a success.

[*English*]

SHRI HANNAN MOLLAH (Utiuberia): Sir, I would like to raise a serious problem concerning West Bengal, Orissa and Bihar. A large number of people from JCI are seeking our help because the JCI is facing a closure. The Government did not allow the JCI to operate for two months - July and August - and during that period, sale was allowed, and because of that, the jute growers are suffering. Afterwards, when they went to purchase in the month of September, only Rs. 50 crores were given and the State Bank also did not allow them to use that money in